

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4995  
ANSWERED ON:26.04.2002  
CONSUMER PROTECTION COUNCIL  
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI;SHASHI KUMAR

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Union Government have urged the State Government of Karnataka to set up Consumer Protection Council as required under the Consumer Protection Act, 1986;
- (b) if so, the details thereof;
- (c) whether the State Government of Karnataka is yet to establish a Consumer Protection Council; and
- (d) if so, the details thereof alongwith the main reasons for delay?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) to (d): The Government of Karnataka has informed that the State Consumer Protection Council was constituted on 17.3.1999 and has been reconstituted on 14th March, 2002.